## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2243
ANSWERED ON:23.11.2010
DISTRIBUTION OF FOODGRAIN
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Karunakaran Shri P.;Premajibhai Dr. Solanki Kiritbhai;Singh Dr. Raghuvansh Prasad;Singh Shri Dushyant

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Supreme Court has issued directive to distribute foodgrains to the poor instead of letting them rot in the godowns;
- (b) if so, whether foodgrains have been allocated to the States in accordance with this directive; and
- (c) if so, the details thereof, State-wise?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION(PROF. K.V. THOMAS)

(a) to (c): In pursuance of Hon'ble Supreme Court's suggestion that instead of allowing foodgrains to go waste in FCI godowns, it may be distributed to deserving BPL population at very low or no cost, the Government has made a special adhoc allocation of 25 lakh tons of foodgrains to States/UTs in September 2010 for BPL families at BPL issue prices for distribution for 6 months. State-wise allocation of foodgrains under the above allocation is at Annex.